

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 167 OF 2016 &
IA No. 352 of 2016**

Dated: 29th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Punjab Energy Development Agency (PEDA) ... Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Arjun Grover

Counsel for the Respondent(s) : Ms. Tanvi Singh for
Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit for R-2

Mr. Arun Sharma
Mr. T.K. Joshi for R-3

ORDER

The main matter is to be heard by the State Commission on
25.10.2016.

Hence, list the matter on **23.11.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt